

HCC No 09/2020

**HIGH COURT OF KARNATAKA
BENGALURU – 1.
DATED: 3rd AUGUST 2024**

NOTIFICATION

Sub: Submission of sealed quotations for Supply of Ink Bottles and Ribbon cartridges for HP Printers– reg.

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With reference to the above, it is hereby notified that this office desires to procure following Cartridges to HP Printers to High Court of Karnataka, Bengaluru, Dharwad and Kalaburagi Benches and District Judiciary in the State from the authorized distributors / dealers from the Karnataka State only.

Sl. No.	HP Cartridge No.
1	36A
2	88A
3.	78A
4	12A
5	410A
6	411A
7	412A
8	413A

Therefore, all the Authorised Distributors / Dealers located in Bengaluru may submit their sealed quotations mentioning their lowest rate (Incl of all tax) for the above said materials along with **Ink Signed Manufacture Authorised Form (MAF)** issued by **Original Equipment Manufacturer** with superscription on the cover as **“QUOTATION FOR SUPPLY OF INK BOTTLES AND RIBBON CARTRIDGES FOR HP PRINTERS”**. The quotation shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** on or before **12th August 2024**.

Sd/-

**(N.G.DINESH)
REGISTRAR (COMPUTERS)**